

IN THE NATION COMPANY LAW TRIBUNAL : NEW DELHI

COURT-III

IB-189/(ND)/2017

IN THE MATTER OF:

State Bank of India

vs

Namdhari Food International Pvt. Ltd.

.....PETITIONER

.... RESPONDENT

SECTION

Under Section 9 IBC, 2016

Order delivered on 22.07.2019

Coram:

R.VARADHARAJAN,

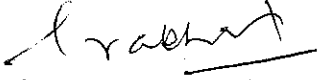
Hon'ble Member (Judicial)

For the Petitioner/Applicant :

For the Corporate Debtor :

ORDER

As per the directions of Hon'ble Members, the matter is adjourned to 29.07.2019
due to paucity of time.


(Prabhat Kumar Sharma)
Court Officer

Varinder Kumar